

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 658 of 1996

Date of order : 9.11.2000

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman

DIPAK KR. KHASNOBIS

VS

UNION OF INDIA & ORS

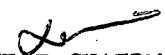
For the applicant : None

For the respondents : Mr. S.P.Kar, Counsel

O R D E R

When the matter is taken up for final hearing to-day, none is present for the applicant. It appears from the records that on the last several occasions, none was present on behalf of the applicant. It appears that the applicant is not interested in pursuing the case. This is an old matter of 1996. Hence, the application stands dismissed for non-prosecution.

Ld. counsel for the respondents is present.


VICE CHAIRMAN